

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Criminal Appeal No(s). 1009/2019

SHIV KUMAR & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 30-09-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Danish Zubair Khan, AOR

For Respondent(s)

Mr. Harsh Pratap Shehi, Adv.  
Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Ld. Counsel for the sole respondent submits that he has already filed the counter affidavit. Registry to verify the same. In case, it is not filed, four weeks' time is given to file the counter affidavit.

Issue reminder for records.

List again on 2.12.2019.

RAJESH KUMAR GOEL  
Registrar

MG